IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CA(CAA)-117(ND)/2017

IN THE MATTER OF:

Mahavir Benefication Pvt. Ltd.

APPLICANT / PETITIONER

With

Aryan Ispat and Power Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 10.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. Rakesh Kumar, Advocate

Mr. P. K. Sachdeva, Advocate

For the RESPONDENT

ORDER

:-

Learned Counsel for the petitioner is present. At the request of the Learned Counsel for the Petitioner to comply with the order dated 03.10.2017, further two weeks' time is granted.

Post the matter on 2nd November 2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)